

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2538/1993

9/10

NEW DELHI THIS THE 27TH DAY OF SEPTEMBER, 1994.

MR. JUSTICE S.K.DHAON, ACTING CHAIRMAN
MR. B.N.DHOUNDIYAL, MEMBER(A)

Shri Sukhdev Singh Karkhal
Sr. Personnel Officer (Legal)
Head Quarters Office,
R/o C/o Master Gural Singh
Village & P.O. Rajowala
Teh & Distt. Faridkot
Punjab.

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APPLICANT

BY ADVOCATE SHRI B.S. MAINEE.

vs.

Union of India Through

1. The Secretary,
Ministry of Personnel
(Public Grievances & Pension)
North Block, New Delhi.
2. The Secretary,
Union Public Service Commission
Dholpur House,
New Delhi.
3. The Secretary
Min. of Home Affairs
Government of India
North Block,
New Delhi.
4. The Secretary
Railway Board
Ministry of Railways
Rail Bhawan
New Delhi.

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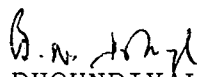
RESPONDENTS

BY ADVOCATE SHRI P.H. RAMCHANDANI.

ORDER (ORAL)

JUSTICE S.K.DHAON

Shri B.S. Mainee states that since he is not receiving any response from the applicant, he is withdrawing this OA. The OA is accordingly dismissed as withdrawn.


(B.N.DHOUNDIYAL)
MEMBER(A)


(S.K.DHAON)
ACTING CHAIRMAN

SNS